

Declaration of Assets and Liabilities

195

श्री <जी० (ज०-१)
१२५३

Year 2023-24

I, ASHISH KUMAR RAJAN, son/daughter/wife of ATAY SAH,

aged 25 years, belonging to BHARLUKALAPANE ASSEMBLY SEC. PAN

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	12,000	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	ABZ-1000 9BZ-14,000 DBZ-2000	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	NIL	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	POLICY NO 869225581 31586 yearly PPF-1000 monthly	NIL	—	—	—
(v)	Motor Vehicles (details of make, etc.)	NIL	—	—	—	—
(vi)	Jewellery (give details of weight and value)	NIL	—	—	—	—
(vii)	Other assets, such as values of claims / interests	NIL	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Ashish Kumar Rajan

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NPL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NPL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NPL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NPL	—	—	—	—
(v)	Others (such as interest in property)	NPL	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBP-41231920521	7,11,000
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Ashish Kumar Ranjan

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CITPR48106	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	—
	(iii) Sales Tax [Only in case of proprietary business]	NIL	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :- 110105365673

Gender :- M (M/F)

Date of Birth :- 28091997 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY SEC. PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- KHAGARIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Ashish Kumar Ranjan

Name of Employee: ASHISH KUMAR RANJAN

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 06/02/2023

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Ashish Kumar Ranjan